

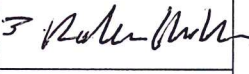

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 424/2018 in CP (CAA) NO. 360/230/HDB/2018 Connected With CA (CAA) NO. 190/230/HDB/2018
NAME OF THE COMPANY	Vijay Anand Textiles Mills Pvt Ltd (Transferor Co.) & Vijay Anand Fabrics Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. RADHA KRISHNA	Practicing Company Secretary	Jradha.krishna@cs@ 5adiffmail.com 9848191979	
A Nagaraj Kumar	Advocate	+99630 33314	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner present. No representation from RD to give a reply. Petitioner is directed to inform the next date of hearing to the Respondent for making submissions. Put up the matter on 05.10.2018.

  
MEMBER JUDICIAL